

(20)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.07.2018

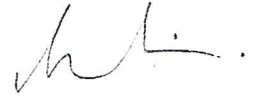
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/575/ (IB)/2018
NAME OF THE PETITIONER(S) : DRIVE VISUAL DATA ANALYTICS PVT LTD
NAME OF THE RESPONDENT(S) : NANOYOTTA TECHNOLOGIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① CUBI VISHNU

COUNSEL FOR
CORPORATE DEBTOR



2 Aashish Jain Doria
For Suleena & Suleena

Counsel for Operational
Debtor



ORDER

Counsel for both the parties are present. Counsel for the Petitioner has filed the reply to the preliminary counter filed by the Corporate Debtor with regard to which the Counsel for the Corporate Debtor wants to seek fresh instruction of his client and prayed for adjournment. At request matter is adjourned. Put up on 10.08.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk